

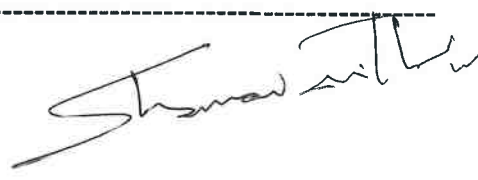
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31-1-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/1163/2019
NAME OF THE PETITIONER(S) : NCL WIND POWER COMPANY (PHOOLWADI) PVT LTD
NAME OF THE RESPONDENT(S) : EASTERN SPINWELL LTD
UNDER SECTION : SEC 9 RULE 6 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1	SHAMAN MITARV	Counsel for petitioner.	

ORDER

Ld. Counsel for the Petitioner is present. Let notice be issued to the registered office address of the Corporate Debtor through this Tribunal by the Petitioner within one week from today.

Further the Petitioner is also directed to clarify the queries which have been raised by this Tribunal in relation to the transmission loss and the same to be factored. Post this matter for appearance of the Corporate Debtor on **18.02.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)